

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) No.244/KB/2017  
Inv A. No.83/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> February 2018, 10.30 A.M

Name of the Company	Burn Standard Company Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nirmalya Dasgupta } for  
2. Rakendu Lal Mishra } Hare Ram Thakur
1. SIDDHARTHA BANERJEE, Adv. } for the Operational  
2. URMILA CHAKRABORTY, Adv. } creditor 10.02.18.
1. PARTHA KAMAL SEN R.P.  
2. Swarbhani Bhattacharya, adv for R.P.
1. Mr. Aniruddho Roy  
2. Mrs. S. Ghosh  
3. Mr. Rahul Andy
- Advocates  
for Corporate  
Debtor

ORDER

Ld. Resolution Professional (RP)) as well as Ld. Counsel



for the corporate applicant (corporate debtor),  
operational creditors is present.

Inv. A. No. 83/KB/2018 has been filed by the Ex-Employees' Association. Let a copy of the Inv. Application be served on the Resolution Professional and the corporate applicant. Reply may be filed within 7 days.

List it on 13/02/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)